

Name of Plants	Annual Reassessed Capacity	2016-17
CFCL: Gadepan-I	8.65	9.66
CFCL: Gadepan-II	8.65	10.36
TCL: Babrala	8.65	12.14
KSFL: Shahjhanpur	8.65	9.32
<b>TOTAL Private Sector:</b>	90.26	103.79
<b>TOTAL (Pub.+Coop.+Pvt.):</b>	207.54	242.01

\* Data from mfms.nic.in as on 18.07.2017.

#### **Setting up of Jan Aushadhi Kendras at railway stations**

696. SHRI DEVENDER GOUD T.: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the policy of Government on setting up of Jan Aushadhi Kendras (JAKs);
- (b) the details of JAKs proposed and set up since implementation of scheme, State-wise and year-wise, respectively;
- (c) whether Ministry has decided to set up JAKs at more than 1,000 railway stations;
- (d) if so, in view of limited demand at railway stations and requirement of platform ticket to enter stations, how it would be useful for people; and
- (e) whether any consultations have been held with Ministry of Health and Family Welfare for an enactment to mandate doctors to prescribe only generic medicines?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) In order to make available quality generic medicines at affordable prices to all, a countrywide campaign in the name of 'Pradhan Mantri Bhartiya Janaushadhi Pariyojana' (PMBJP) covering all States/UTs and Districts of the country, has been started.

(b) As on 19.07.2017, 2025 'Pradhan Mantri Bhartiya Janaushadhi Kendras' (PMBJKs) are functional in 31 States/UTs of the country. In addition, as on 19.07.2017, 47 Drug License (DL) have been received for opening PMBJP Kendrai in the country. The State-wise details of 47 PMBJP Kendras to be opened and the year-wise details

of PMBJP Kendras opened from the year of launching of the scheme is given in the Statement (*See below*).

(c) and (d) The possibility of opening of PMBJP Kendras at various Railway Stations in the country is being explored.

(e) As per the Indian Medical Council (Professional, Etiquette and Ethics) Regulations, 2002, Para 1.5 provides that every physician should prescribe drugs with generic names and he/she shall ensure that there is a rational prescription and use of drugs.

**Statement**

*State-wise details of PMBJP Kendras to be opened*

Sl. No.	State	PMBJP Kendras to be opened / Drug License DL) received for opening PMBJP Kendras in addition to 2025 functional PMBJP Kendras as on 19.07.2017
1	2	3
1.	Andhra Pradesh	2
2.	Bihar	3
3.	Chhattisgarh	2
4.	Gujarat	3
5.	Karnataka	2
6.	Madhya Pradesh	1
7.	Maharashtra	4
8.	Manipur	1
9.	Mizoram	1
10.	Nagaland	2
11.	Odisha	1
12.	Punjab	2
13.	Rajasthan	2
14.	Sikkim	1
15.	Tamil Nadu	13

1	2	3
16.	Telangana	1
17.	Tripura	2
18.	Uttarakhand	3
19.	West Bengal	1
TOTAL		47

*Year-wise details of PMBJP Kendras opened*

Sl. No.	Financial Year	Number of PMBJP Kendras opened
1.	2008-2009	4
2.	2009-2010	19
3.	2010-2011	7
4.	2011-2012	17
5.	2012-2013	25
6.	2013-2014	6
7.	2014-2015	18
8.	2015-2016	165
9.	2016-2017	811
10.	2017-2018	953
(As on 19.07.2017)		
TOTAL		2025

**SPV for Cluster Development in Pharma Sector**

697. DR. R. LAKSHMANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has established any Special Purpose Vehicle (SPV) in the State of Tamil Nadu under Cluster Development for Pharma Sector (CDS-PS), if so, the details thereof;

(b) the details of the manufacturer and enterprises of pharma producers as the share holders of SPV; and